

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 4808
TO BE ANSWERED ON 28TH MARCH, 2025**

INCIDENTS OF CHEATING IN DNB

4808. DR. BACHHAV SHOBHA DINESH:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that there was an incident, where papers of 48 candidates were mixed in the paper IV of orthopaedics of Diplomate of National Board (DNB) examination conducted in March 2021 and if so, the details thereof;
- (b) whether it is a fact that there was an enquiry conducted to investigate this 'mix-up' of papers as claimed by NBEMS (National Board of Examinations in Medical Sciences);
- (c) if so, the details thereof along with names of members constituting the enquiring committee, timeline and frequency of meetings of enquiring committee, minutes of the meetings, report(s) produced by the committee;
- (d) whether there is a court case regarding the same and if so, the details thereof along with the current status; and
- (e) whether NBEMS has introduced any safeguards to prevent the recurrence of such incidents, if so, details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): As per information provided by National Board of Examination in Medical Sciences (NBEMS), during the December 2020 session of the DNB Orthopedics final theory exam, a candidate identified a decoding error which was subsequently reviewed by NBEMS and it was found that a decoding error had occurred in Paper IV for a group of 48 candidates. Following the investigation, NBEMS released the corrected results for all 48 candidates. The issue of the decoding error was placed before the Examination Committee of NBEMS and an inquiry was conducted into the matter. A sub-committee, comprising three officers, was also formed to verify the corrected results of the 48 candidates and it was found that the results of all candidates were accurate.

(d): As informed by NBEMS, a case has been filed before the Hon'ble High Court of Delhi and the matter is sub-judice.

(e): To prevent the recurrence of such incidents, NBEMS has introduced the decoding process of DNB/DrNB final examination result wherein the answer sheets are decoded, verified and saved in a password-protected MS Excel file before being sent for further verification.
